

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 140 of 2020**

**IN THE MATTER OF:**

**Surjeet Singh**

**...Appellant**

**Versus**

**Usha Rani Jha & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Abhay K. Das and Ms. Shabnam Shalini, Advocates.**

**For Respondent: Mr. Abhijeet Sinha & Ms. Uditha Chakravarthy, Advocates for R-1.**

**Mr. Ankur S. Kulkarni, Mr. Nirnimesh Dube, Mr. Sanwal Tibrewal, Mr. Susheel Cyriac Joseph, for Caveator R-1.**

**Mr. Akash Sharma, Mr. Akhilesh Kumar Shrivastava, Advocates for R-2 to 4.**

**O R D E R**  
**(Virtual Mode)**

**15.04.2021** Heard Learned Counsel for the Appellant in part. Learned Counsel for the Respondents are present.

List the Appeal 'For Hearing' **Part Heard** on **30<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**